



**HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI**

**ROC No:136-CPS/2022 Dated:14.09.2022**

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**TENDER NOTIFICATION**

**SUB:-** High Court – Computer Section - Sealed Quotations are invited for supply of One Hundred (100) of Movement Detection Technology Optical Mouse for the use of High Court of Andhra Pradesh - Regarding.  
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High Court of Andhra Pradesh is intending to purchase **One Hundred (100) of Movement Detection Technology Optical Mouse** for the use of different departments in the Registry.

The details of the Specifications are mentioned in the table below:

**Specifications for Movement Detection Technology Optical Mouse:**

**Annexure - A**

SL. NO.	SPECIFICATIONS	DESCRIPTION
1.	Make and Model No.	*****
2.	Manufacture	*****
3.	Color	Black
4.	Interface	USB
5.	Movement Detection Technology	Optical
6.	Resolution	Min 1000dpi
7.	Operating System Compatibility	Windows 7 and Higher Versions
8.	Weight	413 Grams
9.	Cable Length	1.8 Meter
10.	Warranty	One (1) Year on site replacement manufacturer warranty.

**Annexure – B**

Sl. No.	Description	Rates quoted in Indian rupee per unit	Amount in Rs.	Remarks
1	Rates quoted for supply and delivery of Movement Detection Technology Optical Mouse with _____ model	Unit Price		
2		Tax		
3		Total		
4	Warranty period			
5	Delivery period after receiving the Purchase order	Three (3) weeks from the date of Purchase Order		
6	<b>Email ID</b>	<b>Contact No.</b>		

**Terms & Conditions:**

1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST.
4. The bidder should have financial turnover of Rupees 10,00,000/- Lakhs or above for each financial years 2019-2020, 2020-2021, 2021-2022 a copy of the certificate to that effect should be enclosed along with quotation.
5. The Bidder should attend service or deploy service engineer in case of any repair(s) during the warranty period.
6. Supply and delivery of mouse not later than 3 (three) weeks from the date of issue of Purchase Order.
7. The successful bidder shall have to deliver the keyboards at the High Court of Andhra Pradesh at Nelapadu and shall obtain proper acknowledgment.

**Payment Terms:**

1. After delivery of the complete quantity and testing of the keyboards, the payment will be paid through CFMS Government of Andhra Pradesh by deducting the TDS and other taxes if any, as per the rules etc.,
2. The Price shall be quoted in Indian rupees only and shall quote inclusive of all taxes as applicable.
3. The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of product as required

**Warranty:**

1. One (1) year comprehensive onsite warranty and support shall be extended by the bidder from the date of supply, including free provision of spare parts as and when necessary.
2. The warranty period begins from the date of satisfactory installation, commissioned and certified by the authorized officer of the High Court
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves the right to accept and reject the quotations without any assigning reason(s)

## ARBITRATION

If any dispute or difference of opinion arises between parties concerning the terms of agreement or their respective rights, responsibilities, or liabilities, then the parties shall meet and try to settle these amicably. If the parties fail to reach an amicable settlement within a reasonable time, the dispute, doubt or difference of opinion shall be referred to arbitration of a sole arbitrator to be nominated by the HIGH COURT. The decision of the arbitrator shall be conclusive, final and binding on both the parties. The jurisdiction of the court will be in the State of Andhra Pradesh.

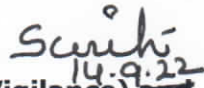
### Quotations submitting address:

***The Registrar (IT-cum-CPC), High Court of Andhra Pradesh Nelapadu at Amaravati, Guntur District.***

**Note:** Mention full address with Mobile number on the sealed cover of the quotation.

- A. The intending bidders shall submit their sealed quotations to the undersigned on or before **21-09-2022** the **Wednesday** before **3.00 P.M.** The Registrar (IT-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.
- B. Date, time and venue of opening the sealed quotations will be communicated by the Registry to respective participant bidders either by email or by mobile phone or both.

Place :Amaravati,  
Date:14.09.2022.

  
14.9.22  
**Registrar (Vigilance) and  
FAC Registrar (IT-cum-CPC)**

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